

The additional foreign exchange outgo on account of the above increase will be of the order of Rs. 12 crores during 1974-75. In view of the foreign exchange constraints additional foreign exchange arising out of these price increases may not become available. The import of crude oil during 1974-75 will therefore be less by about 194,000 tonnes but this is not likely to have any appreciable effect on the country's total requirements of the crude oil. Efforts will be made to meet all the essential requirements necessary for sustained economic development of the country.

रेल कर्मचारियों के विरुद्ध विचाराधीन मामले

512. श्री राजनारायन : क्या रेल मंत्री यह बताने की कृपा करेंगे कि : मई में हुई हड़ताल में भाग लेने के लिये कितने रेल कर्मचारियों के विरुद्ध अभी भी मामले विचाराधीन हैं ?

†[PENDING CASES AGAINST RAILWAYMEN

512. SHRI RAJNARAIN : Will the Minister of RAILWAYS be pleased to state the number of Railway employees against whom cases are still pending for participation in the May strike ?]

रेल मंत्रालय में उपमन्त्री (सरदार बूटा सिंह) : गैर कानूनी गतिविधियों के कारण लगभग, 5,900 रेल कर्मचारियों के विरुद्ध न्यायालय/पुलिस के मामले निर्णयाधीन हैं।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH) : For their unlawful activities, about 5,900 Court/Police cases are pending against Railway employees.]

SHIPPING OF COMPANIES REGISTERED OFFICE FROM WEST BENGAL

513. SHRI KALYAN ROY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the answer to Unstarred Question 171 given in the Rajya Sabha on the 25th February, 1974 and state :

(a) the names of the companies which have shifted their registered offices in 1973 and 1974 from West Bengal to other States; and

(b) the places to which these have been shifted ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDA-BRATA BARUA) : (a) and (b). The required information is being collected and will be laid on the Table of the House,

SCARE IN RAILWAY PASSENGERS IN EASTERN INDIA

514. SHRI KALYAN ROY: Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware of the scare among passengers travelling in trains in Eastern India, particularly in and around Calcutta because of large-scale-thefts, looting, dacoity and murders of passengers;

(b) the number of such incidents which took place in various trains in last six months; and

(c) the steps taken by Government to check them and results thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS : (SARDAR BUTA SINGH) : (a) Yes, the Government are aware of some increase in crime against person and property of passengers in the area. However, no scare is noticeable on this account among Railway passengers.

(b) 4 cases of murder, 32 cases of robbery, 15 cases of dacoity and 418 cases of thefts of passengers' property took place during the period May—October, 1974 in the West Bengal portion of the Eastern, South-Eastern and Northeast Frontier Railways.

(c) Such cases come within the purview of law and order. 'Police including Railway police' being a State subject, the State Governments are taking necessary steps to control such crimes in railway trains within the means available at their disposal by way of escorting important trains at night, shadowing suspects by armed police in plain clothes in West Bengal area, posting of regular beat patrols at station platforms and waiting halls, keeping surveillance over criminals and known bad characters, prosecuting criminals for specific offences under the preventive laws.

† [] English translation.